

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 2218
ANSWERED ON 10.03.2016

CONSTRUCTION OF DAMS BY INDUSTRIES

2218. SHRI NIMMALA KRISTAPPA

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the details of industries permitted to draw water from dams and canals for their use in the country;
- (b) whether the Government proposes to formulate a regulation for encouraging major industries to construct dams and canals for harnessing water resources for their use;
- (c) if so, the details thereof;
- (d) whether any proposals have been received from the industries in this regard; and
- (e) if so, the details along with the current status thereof?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

(PROF. SANWAR LAL JAT)

(a), (b) & (c): Water being a State subject, planning, execution, operation and maintenance of water resources projects including dams and canals are undertaken by the concerned State Governments as per their own resources and priorities. As per information available, there is no proposal to formulate a regulation for encouraging major industries to construct dams and canals for harnessing water resources for their use.

(d): No, Madam.

(e): Does not arise.
